

विज्ञान तथा वैज्ञानिक शोधका अमालय के राज्य-मंत्री (डा० का० सा० श्रीमाली):
(क) और (ख). सूचना एकत्र की जा रही है और यथा समय समा पटल पर रख दी जायेगी।

Cultural Institutions

415. **Shri Jhulan Sinha:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the names of the All India Institutions working in the field of culture which were given grants-in-aid by Government during the year 1956-57; and

(b) the total amount spent by these institutions during the same period?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No. 76].

(b) Audited accounts have not yet been received from the Institutions.

General Elections

416. **Shri Bibhuti Mishra:** Will the Minister of Law be pleased to state:

(a) whether any complaints have been received by Government about the mal-practices during Second General Elections, especially regarding propagation of casteism;

(b) if so, their nature; and

(c) the action proposed to be taken thereon?

The Minister of Law (Shri A. K. Sen): (a) to (c). A number of complaints were received by the Election Commission during the elections alleging malpractices, serious and petty. Among them, there were a few complaints alleging propagation of differences on the basis of castes and communities. All these complaints are under enquiry by the authorities concerned.

Allotment of Iron-rods and Corrugated Iron Sheets

417. **Shri Bhagwati:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the quota of Corrugated Iron Sheets allotted to the State of Assam and the quantity actually received by the said State within the specified period during each of the years 1954, 1955, 1956 and the first four months of 1957; and

(b) the quota of iron goods such as rods etc. other than Corrugated iron sheets allotted for the State of Assam and the quantity actually lifted by the said State within the specified period during the above-period?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Allotments of steel are not made category-wise. A statement showing the tonnage of allocations and despatches for the period in question, as far as is available, is laid on the Table. [See Appendix III, annexure No. 77].

Holidays for High Courts Judges

418. **Shri Kalika Singh:** Will the Minister of Home Affairs be pleased to state the number of days, excluding Sundays, allowed as holdings for judges of the High Courts in India during a year?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No. 78].

अनुसूचित जातियों तथा अनुसूचित अदिम जातियों की जन संख्या

४१६. श्री जांगड़े: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) अनुसूचित जाति तथा अनुसूचित अदिम जाति संशोधन आदेश (संशोधन) अधिनियम, १९५६ के जारी होने के बाद क्षेत्रावस्थापन, मध्य प्रदेश, उड़ीसा, बिहार तथा